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Title: Introduction and passing of the Appropriation (No.4) Bill, 2015.

HON. DEPUTY SPEAKER: Now, the House will take up Item No.19.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI ARUN JAITLEY: Sir, I introduce** the Bill.

HON. DEPUTY SPEAKER: Now, Item No.20 - the hon. Minister may now move that the Bill be taken into consideration.

SHRI ARUN JAITLEY: Sir, I beg to move:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year, be taken into consideration."

HON. DEPUTY SPEAKER: The question is:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year, be taken into consideration. "

The motion was adopted.

HON. DEPUTY SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill

The Schedule was added to the Bill.

Clause 1, The Enacting Formula and the Long Title were added to the Bill.

HON. DEPUTY SPEAKER: The Minister may now move that the Bill be passed.

SHRI ARUN JAITLEY: Sir, I beg to move:

"That the Bill be passed."

HON. DEPUTY SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

18.04 hours